

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 111(ND)16**  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016**

**NAME OF THE COMPANY:** M/s. Atlas Cycles (Haryana) Ltd.

**SECTION OF THE COMPANIES ACT:** 74(2)

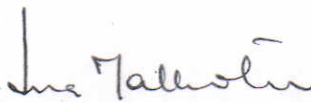
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Malini Sud	Advocate	Applicant/Petitioner -	Chamla
2.	SP Singh Chamla	Advocate		

**ORDER**

The petitioner has filed for extension of time to liquidate the liability arising the matured on Fixed Deposits availed from the public. The present total liability is stated to be Rs.3,38,71,218/-.

2. The petitioner is directed to file the projected Profit & Loss Statement for the next one year, the statement of a slab wise liability of various depositors and the proposal for the time frame to liquidate the same.

3. To come up on 05.10.2016 for further proceedings.

  
(Ina Malhotra)  
Member Judicial